

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/37/2016
NAME OF THE PETITIONER(S) : P. Duraiswamy and 2 others
NAME OF THE RESPONDENT(S) : Coimbatore Vijay Machine Works Private Limited
& 5 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	A.V. Arumugam for vijaya shree	Represented by 1,386	A. Duraiswamy

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for R1, R3 and R6 present. Matter is adjourned for appearance of the Petitioner failing which an appropriate order will be passed. Put up on **31.10.2017 at 10.30 A.M.**

—sd—
MEMBER (TECHNICAL)

—sd—
MEMBER (JUDICIAL)

ghk